

Statement

*List of centrally protected monuments illuminated during
Commonwealth Games 2010.*

A: Illumination functioning	11. Delhi Gate
1. Khairul Manazil Mosque	12. Jantar Mantar
2. Sher Shah Gate	13. Red Fort Complex
3. Subz Burj	14. Ajmeri Gate
4. Khan-i-Khana Tomb	15. Qila Rai Pithora
5. Bara Khamba (Hazrat Nizamuddin)	16. Qutb Minar Complex
6. Khooni Darwaja	B: Illumination presently not functioning
7. Biran ka Gumbad	1. Purana Qila Complex
8. Dadi Poti Tomb	2. Safdarjung Tomb
9. Chhoti Gumbti	3. Najaf Khan Tomb.
10. Humayun's Tomb Complex	

Enhancement of financial aid to drama companies

1267. SHRIMATI T. RATNA BAI:

SHRI MOHD. ALI KHAN:

Will the Minister of CULTURE be pleased to state:

(a) whether Government has enhanced the financial aid to drama companies in the country; and

(b) if so, the State-wise details thereof in the Eleventh and Twelfth Five Year Plan period particularly for Andhra Pradesh?

THE MINISTER OF CULTURE (SHRIMATI CHANDRESH KUMARI KATOCH): (a) Yes, Sir. Under the Scheme of Financial Assistance to Professional Groups and Individuals Engaged for Specified Performing Arts Projects, theatre groups are supported with salary grant for Gurus/Directors and Artistes. With effect from 01.04.2008 the amount of salary grant for Guru has been enhanced from

Rs.5,000/-per month to Rs.10,000/- per month; and for artistes, it has been enhanced from Rs.3,000/- per month to Rs.6,000/- per month.

(b) The State-wise details of the quantum of financial assistance given to the States, including Andhra Pradesh during Eleventh and Twelfth Five Year Plan period are given in Statement.

Statement

State-wise details of Salary Grant given under the 'Scheme of Financial Assistance to Professional Groups and Individuals Engaged for Specified Performing Arts Projects' during the Eleventh and Twelfth Five Year Plan period

Sl. No.	Name of States	Grant released (in Rs.) during	
		Eleventh Five Year Plan	Twelfth Five Year Plan (ending Sept. 2012)
1	2	3	4
1	Andaman and Nicobar	1,70,88,000	-
2	Andhra Pradesh	2,55,12,000	88,56,000
3	Arunachal Pradesh	3,36,000	-
4	Assam	92,76,000	5,16,000
5	Bihar	3,93,90,000	52,92,000
6	Chandigarh	82,66,000	39,72,000
7	Chhattisgarh	3,36,000	-
8	Delhi	14,98,25,000	2,17,44,000
9	Goa	13,56,000	5,52,000
10	Gujarat	1,18,62,000	24,24,000
11	Haryana	86,94,000	28,08,000
12	Himachal Pradesh	45,36,000	-
13	Jammu and Kashmir	1,25,16,000	5,52,000

1	2	3	4
14	Jharkhand	-	-
15	Karnataka	15,73,76,000	2,11,44,000
16	Kerala	19,09,70,000	79,20,000
17	Madhya Pradesh	12,26,10,000	1,13,52,000
18	Maharashtra	6,31,74,000	1,26,60,000
19	Manipur	11,70,10,000	3,48,76,000
20	Meghalaya	-	-
21	Mizoram	21,12,000	10,68,000
22	Nagaland	22,92,000	6,96,000
23	Odisha	2,07,88,000	44,52,000
24	Pondicherry	35,52,000	-
25	Punjab	72,24,000	8,40,000
26	Rajasthan	1,94,46,000	23,76,000
27	Sikkim	-	-
28	Tamil Nadu	2,18,24,000	43,44,000
29	Tripura	-	-
30	Uttar Pradesh	5,18,98,000	1,09,92,000
31	Uttarakhand	67,92,000	4,08,000
32	West Bengal	16,10,26,000	5,83,80,000
TOTAL		1,23,70,87,000	21,82,24,000

Special scheme for artists of Circus

1268. SHRI PARSHOTTAM KHODABHAI RUPALA:

SHRI MANSUKH L. MANDAVIYA:

Will the Minister of CULTURE be pleased to state: